

- I. **Notification of the Ministry of Human Resource Development**
- II. **Annual Reports and Accounts of various Universities, Institute of Technology, Sarva Siksha Abhiyan Mission/Societies, Institute of Management, Jamia Millia Islamia for the years of 2004-05, 2006-07, 2007-08 and 2008-09.**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRIMATI D. PURANDESWARI): Sir, I lay on the Table:-

- I. A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education) Notification No. F.1-16/2007 (CPP-II), dated from the 4th to 10th July, 2009, publishing the UGC Regulations on Curbing the Menace of Ragging in Higher Educational Institutions, 2009, under Section 28 of University Grants Commission Act, 1956. [Placed in Library. See No. L.T. 926/15/09]
- II. A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 of the Assam University Act, 1989:
 - (a) Sixteenth Annual Report of the Assam University, Silchar, for the year 2008-09.
 - (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T. 1138/15/09]
- (i) (1) A copy each (in English and Hindi) of the following papers, under Section 32 and 33 of the Sikkim University Act, 2006:-
 - (a) First Annual Report and Accounts of the Sikkim University, Gangtok, for the year 2007-08 together with Auditors Report on the Accounts.
 - (b) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 1141/15/09]
- (ii) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 of the Tezpur University Act, 1993:
 - (a) Annual Report of the Tezpur University, Assam, for the year 2008-09.
 - (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T. 1140/15/09]
- (iii) A copy (in English and Hindi) of the following papers:

- (1) (a) Forty-eighth Annual Report and Accounts of the National Institute of Technology, Hazratbal, Srinagar, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 1135/15/09]
- (2) (a) Annual Report and Accounts of the Maulana Azad National Institute of Technology, Bhopal, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 1136/15/09]
- (3) (a) Annual Report and Accounts of the Dr. B. R. Ambedkar National Institute of Technology, Jalandhar, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 1137/15/09]
- (4) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan Rajya Mission, Tripura, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 1197/15/09]
- (5) (a) Annual Administrative Report and Accounts of the Goa Sarva Shiksha Abhiyan Society, Panaji, for the year 2006-07, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 1396/15/09]
- (6) (a) Annual Report and Accounts of the Goa Sarva Shiksha Abhiyan Society, Panaji, for the year 2007-08, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 1394/15/09]
- (7) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan Society, U.T. Chandigarh, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 1395/15/09]
- (8) (a) Annual Report and Accounts of the North Eastern Regional Institute of Science and Technology (NERIST), Itanagar, Arunachal Pradesh, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 1132/15/09]
- (9) (a) Annual Accounts of the Indian Institute of Information Technology (IIIT), Allahabad, for the year 2007-08 and the Audit Report thereon.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 1143/15/09]
- (10) (a) Annual Accounts of the Atal Bihari Vajpayee-Indian Institute of Information Technology and Management (ABV-IIITM), Gwalior, for the year 2007-08 and the Audit Report thereon.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 1399/15/09]
- (11) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Kolkata, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 1134/15/09]
- (12) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, Union Territory Mission Authority, Dadra and Nagar Haveli, for the year 2006-2007, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 815/15/09]
- (13) (a) Annual Report and Accounts of the Lakshadweep Sarva Shiksha Abhiyan State Mission Authority, Union Territory of Lakshadweep, for the year 2004-2005, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 819/15/09]
- (14) (a) Annual Report of the Indian Institute of Technology (IIT), Madras, for the year 2008-09. [Placed in Library. See No. L.T. 1131/15/09]
- (b) Annual Report of the Indian Institute of Technology (IIT), Kharagpur, for the year 2008-09.
 - (c) Statements by Government accepting the above Reports. [Placed in Library. See No. L.T. 1133/15/09]
- (15) Annual Accounts of the Jamia Millia Islamia, New Delhi, for the year 2008-09 and the Audit Report thereon, under sub-section 4 of Section 28 of the Jamia Millia Islamia Act. [Placed in Library. See No. L.T. 1145/15/09]
- (16) Annual Accounts of the North Eastern Hill University, Shillong, for the year 2008-2009, and the Audit Report thereon. [Placed in Library. See No. L.T. 1144/15/09]

Annual Report and Accounts (2008-09) of SAIL, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:

- (a) Thirty-seventh Annual Report and Accounts of the Steel Authority of India Limited (SAIL), New Delhi, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Authority. [Placed in Library. See No. L.T. 1204/15/09]